Re. QUESTION OF PRIVILEGE

MISREPORTING OF CERTAIN LOK SARHA PROCEEDINGS IN THE HINDUSTAN TIMES

MR, SPEAKER: Shri Mallikariun in a notice of question of privilege. dated the 17th April 1979, had alleged that the Hindustan Times in its issue dated the 17th April 1979 had misreported the proceedings of Lok Sabha, dated the 16th April 1979. relating to Calling Attention on the question of lock-out in the National Herald concerns. Shri Mallıkarlun had stated that in a news item under the caption "Herald will be taken over, if needed", the Hindustan Times had reported that "Union Labour Minister Rayindra Varma assured the Lok Sabha today that the Government would consider various steps including take over of the management of the National Herald group of newspapers if it was found necessary during or after the present comprehensive enquiry into its affairs". Shri Mallikarjun had contended that a reading of the relevant proceedings of Lok Sabha showed that "the Labour Minister made no such statement and gave no such impression".

The Editor and the Publisher of the Hindustan Times, who were asked under my direction to state what they might have to say in the matter, in their replies have deeply regretted the inaccuracy in the issue of the Hindustan Times dated the 17th April, 1979.

The regret expressed by the Editor and Publisher of the *Hindustan Times* may be accepted and the matter may be treated as closed.

12.02 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND REVIEW OF TOBACCO BOARD GUNTUR FOR 1977-78 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERA- 1901 (SAKA) Papers Laid 290 TION (SHRI ARIF BEG): I beg to law on the Table—

- (1) (1) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1977-78 along with the Accounts and the Audit Report thereon, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act 1975.
- (n) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1977-78.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

|Placed in Library. Sec No. LT-4396/791.

ANNUAL REPORTS AND REVIEWS OF RUBBER BOARD, KOTTAYAM WITH AUDIT REPORT OF ACCOUNT, CARDAMOM BOARD, COCHIN AND COFFEE BOARD FOR 1977-78 AND REVIEW AND ANNUAL REPORT OF TEA TRADING CORPORATION OF INDIA LITD, CALCUTTA FOR 1977-78 WITH STATEMENT FOR DELAY AND NOTIFICATION UNDER RUBBER ACT. 1947

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table—

- (1) (1) A copy of the Annual Report (Hindi and English versions) on the working of Rubber Board, Kottayam, for the year 1977-78.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1977-78.

[Placed in Library. See No. LT-4397/79].

(2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board, Kottayam, for the year 1977-78